

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R M.P . B H A D R A N

T R A N S F E R P E T I T I O N (C I V I L .) N O (s) . 1 7 2 O F 2 0 0 6

V A R A K A L A S A N D H Y A

Petitioner(s)

V E R S U S

V A R A K A L A S U N I L K U M A R

Respondent(s)

(With appln(s) for stay and office report)

Date: 2 8 / 0 7 / 2 0 0 8 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Himan sh u Munshi,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Issue fresh notice.

List again on 3.9. 2 0 0 8 .

(M.P. B H A D R A N)
Registr a r